S.No. Name of the State	Date of Receipt	Date of Disposal
23. Delhi	95.2000	27.10.2000
24. Himachal Pradesh	20.42000	3.102000
25do-	19.6.2000	27.102000
26. Uttar Pradesh	19.42000	3.102000
27. Karnataka	24.4.2000	6.72000
28. Haryana	26.42000	30.102000
29. Jammu and Kashmir	7.62000	Under Examination
30. Manipur	24.8.2000	Under Examination
31. Punjab	24.102000	Under Examination

Kidnapping cases in Delhi

1819. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of kidnapping reported in the National Capital Territory of Delhi during the current year;
 - (b) how many cases have since been solved;
 - (c) the number of cases still remain to be solved; and
 - (d) the number of persons apprehended so far in those cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO):

(a) to (d) The requisite information is given as under:—

Crime Head	Number	Number	Number	Number	Number	Number	Number
	of cases	of per-					
	reported		admitted	worked	pending	sent as	sons
				out	investi-	untra-	arres-
					gation	ced	ted
Kidnapping	793	199	594	67	504	23	212
Kidnapping for							
Ransom	35	4	31	14	17	_	85